

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. C.P.(IB)-183(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Central Bank of India**

**V/s**

**Shehzad Shabbirali Hemani**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Adv. Alok Mishra appeared for the Petitioner. None appeared for the personal guarantor. Registry is directed to issue court notice to the personal guarantor, intimating the next date of hearing. List this matter on **30.10.2023**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**